## NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 27/11/2017 AT 10.30 AM

PRESENT: SHRI Ch. M	 IOHD SHARIEF TARIQ, MEMBER-JU	J <b>DICIA</b> L
APPLICATION NUMBER	:	
PETITION NUMBER	: TCP/87/(IB)/2017	
NAME OF THE PETITIONER(S)	: PRAKASH PARCEL SERVICES	LTD
NAME OF THE RESPONDENT(S)	: LOGOS INDUSTRIES PVT LTD	
UNDER SECTION	: 433 ( e)(f)	
S.No. NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
	REPRESENTATION BY WHOM	
B. Sarath basis  Advocate for Roc,  Chamai	arthrived Represente	B. Sabre
Preethi. S. Arasu for Rajagopal & Raghu Advocates	for Roc, Chomes unathan Counsel for Pete	Cect
	ORDER	

Counsel for Applicant present. Counsel for RoC also present. Counsel for the Applicant prayed for time to make submissions. At request, time is enlarged. Put up on 08.12.2017 at 10.30 A.M.

MEMBER (JUDICIAL)

ghk